

ITEM NO. 10

COURT NO.4

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CRL.M.P. No. 16103 of 2013 In CRIMINAL APPEAL NO. 220 OF 2013

ASHOK GANAPATI PATIL & ORS.

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(For bail and office report)

Date: 23/08/2013 This Application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Appellant(s)

Ms. Kumud Lata Das,Adv.

Mr. Y.K.S. Chauhan, Adv.

For Respondent(s)

Mr. Shankar Chillarge, Addl. Gov. Adv.

Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Application for bail is dismissed for the present.

|  
|Court Master

[ Charanjeet Kaur ]

| |  
|Asstt. Registrar

[ Vinod Kulvi ]

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